

50/100  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**  
**GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No.....189/2004

R.A/C.P No.....47/2004

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SECTION OFFICER (Judl.)

FORM NO. 4  
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUJARATI BENCH

ORDER SHEET

Org. App/Misc. Petn/Cont. Petn/Rev. Appl. ....

189/2004

In O.A.

Name of the Applicant(s) Shri Binod Baxone

Name of the Respondent(s) U.O.I & ONS

Advocate for the Applicant Mr ADIL AHMED

Counsel for the Railway/C.G.S.C. CGSC

OFFICE NOTE

DATE

ORDER OF THE TRIBUNAL

This application is in form  
is filed on 19.8.2004  
C.P. No. 47/2004

30.8.2004

Heard Mr. A. Ahmed, learned  
counsel for the applicant and also Mr.  
A.K. Chaudhuri, learned Addl. C.G.S.C.  
for the respondents.

The O.A. is admitted. Issue notice  
to the parties. Returnable within four  
weeks.

List on 1.10.2004 for orders.  
Meanwhile, the respondents may make  
payment of the advance medical bill  
as per rules.

Notice & order  
sent to D/Section  
for viewing to  
respondent, by  
regular post.

31/8/04.

1. Before payment.  
2. medical laws  
3. response of O.A.

mb

22.09.2004

List on 4.10.2004 alongwith the  
C.P.47/2004.

bb

K. R. Patel  
Member (A)

K. R. Patel  
Member (A)

R. L.  
Vice-Chairman

4.10.2004 List 4.11.2004 alongwith C.P. 47 of 2004.

Member (A)

mb

Vice-Chairman

4.11.04. List on 3.12.04 alongwith C.P. No 47 of 2004.

Member

Vice-Chairman

lm

3.12.04. List the case on 20.12.04 alongwith C.P. 47 of 2004.

Member

Vice-Chairman

lm

20.12.2004 List on 5.1.2005 alongwith C.P. 47 of 2004.

Member (A)

mb

21.12.2004 Heard Mr. A. Ahmed, learned counsel for the applicant and also Mr. A.K. Chaudhuri, learned Addl. C.G.S.C. for the respondents, No. 1, Ms. M. Jha, learned counsel for respondents No. 2 to 4. Mr. A. Ahmed, learned counsel for the applicant states that this Court does not have jurisdiction of Central Hindi Institute which is an autonomous body under the Ministry of Human Resource Development. Therefore, he prays to withdraw the application. The application is accordingly allowed to be withdrawn.

The application stands dismissed on withdrawal with liberty to the applicant to approach the appropriate forum.

Received copy  
Copy on  
S/105  
Mangesh  
Mangesh

22.12.04

Copy of the order  
has been sent to the  
Office. for kind  
the same to the L/Adv  
for the Respd.

Member (A)

mb

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
GUWAHATI BENCH, GUWAHATI

(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL  
ADMINISTRATIVE TRIBUNAL ACT 1985)

26 AUGUST 2004  
Original Application No. 189 OF 2004.

BETWEEN

Shri Binod Basfore

...Applicant

-Versus-

The Union of India & Others

...Respondents

**LIST OF DATES AND SYNOPSIS**

Annexure-A is the photocopy of Office Order vide File No.O:B-27(G)/2003-04/ Dated 28-02-2004.

Annexure-B is the translated copy of the Office Order vide File No.O:B-27(G)/2003-04/ Dated 28-02-2004.

Annexure-C is the photocopy of Discharge Certificate of the Applicant issued by the Gandhi Memorial Associated Hospitals, Lucknow.

Annexure-D is the photocopy of Certificate issued by the Administrative Officer, Arya Hospital, Reahabari, Guwahati-8 dated 23-03-2004.

ANNEXURE D - ~~the photocopy & translated copy of~~  
F. I. R. dated 25.3.2004

Annexure-E is the photocopy of Office Memorandum dated 28-03-2004.

Annexure-E1 is the translated copy of Office Memorandum dated 28-03-2004. Annexure-E is the photocopy of representation dated 10-06-2004 before the Respondent No.4.

Binod Basfore

Annexure-F are the photocopies of letters dated 05-05-2004 issued by the Respondent No.4.

Annexure-G is the photocopy of Discharge Certificate dated 11-05-2004.

Annexure-H is the photocopy of letter No. NEMRI/MED/EST/2004-05/139/070 dated 11-05-2004.

Annexure-I is the photocopy of the certificate, which has been written by Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong not signed by the Applicant.

Annexure-II is the translated copy of the certificate, which has been written by Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong not signed by the Applicant.

Annexure-J is photocopy of the certificate, which was dictated by Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong to the Applicant and he had signed it.

Annexure-J1 is translated copy of the certificate, which was dictated by Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong to the Applicant and he had signed it.

Annexure-K is the photocopy of letter No. B-27 (GU)/2004-05/26 dated 19-05-2004.

Annexure-K1 is the translated copy of the letter No. B-27 (GU)/2004-05/26 dated 19-05-2004.

*Binu Baruah*

X0

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Annexure-L is the photocopy of prescription dated 31-05-2004 issued by the Ram Ratan Hospital, Patna, Bihar.

Annexure-M is the photocopy of Certificate issued by the Ram Ratan Hospital, Patna, Bihar on 07-06-2004.

Annexure-N is the photocopy of certificated dated 29-06-2004 issued by the Mohendra Mohan Choudhury Hospital, Panbazar, Guwahati.

This Application is not made against any particular order but is made for seeking a direction by this Hon'ble Tribunal to the Respondents to immediate release of Medical Advance Bill of the Applicant for his treatment at Ram Ratan Hospital, Patna, Bihar in connection with the serious accident occurred on the Applicant at the time of discharging his official duties.

**RELIEF SOUGHT FOR:**

That the Hon'ble Tribunal may be pleased to direct the Respondents to immediate release of Advance Medical Bill of the Applicant to enable him to go Ram Ratan Hospital, Patna, Bihar for further Medical Treatment.

To Pass any other relief or relieves to which the Applicant may be entitled and as may be deem fit and proper by the Hon'ble Tribunal.

To pay the cost of the application.

**INTERIM ORDER PRAYED FOR:**

The Applicant prays before this Hon'ble Tribunal seeking an interim order by this Hon'ble Tribunal by giving a direction to the Respondents to immediate release of Advance Medical Bill of the Applicant for further treatment at Ram Ratan Hospital, Patna, Bihar.

Ram Ratan

1

Filed by  
Shri Binod Basfore  
Lower Division Clerk  
Central Institute of Hindi  
Ministry of Human Resource & Development  
J.C.Paul Building, Jatia, Kahilipara,  
Guwahati-781019  
Date 11/11/04  
Ans. 1119 BD

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
GUWAHATI BENCH, GUWAHATI**

**(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL  
ADMINISTRATIVE TRIBUNAL ACT 1985)**

**ORIGINAL APPLICATION NO. 189 OF 2004.**

**BETWEEN**

Shri Binod Basfore  
Son of Shri Anandi Basfore  
Lower Division Clerk  
Central Institute of Hindi,  
Ministry of Human Resource & Development,  
J.C.Paul Building, Jatia, Kahilipara,  
Guwahati-781019.

... Applicant

-AND-

1. The Union of India represented by the Secretary to the Government of India,  
Ministry of Human Resource & Development,  
New Delhi-110001.
2. The Director,  
Central Institute of Hindi, Hindi Sansthan Marg,  
Agra, Post Office-Agra (Uttar Pradesh)  
Pin-282005.
3. The Registrar,  
Central Institute of Hindi, Hindi Sansthan Marg,  
Agra, Post Office-Agra (Uttar Pradesh)  
Pin-282005.

Binod Basfore

4. The Centre In-Charge,  
 Central Institute of Hindi,  
 Ministry of Human Resource & Development,  
 J.C.Paul Building, Jatia, Kahilipara,  
 Guwahati-781019.

... Respondents

**1) DETAILS OF THE APPLICATION PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE:**

This Application is not made against any particular order but is made for seeking a direction by this Hon'ble Tribunal to the Respondents to immediate release of Medical Advance Bill of the Applicant for his treatment at Ram Ratan Hospital, Patna, Bihar in connection with the serious accident occurred on the Applicant at the time of discharging his official duties.

**2) JURISDICTION OF THE TRIBUNAL**

The Applicant declares that the subject matter of the instant application is within the jurisdiction of the Hon'ble Tribunal.

**3) LIMITATION**

The Applicant further declares that the subject matter of the instant application is within the limitation prescribed under Section 21 of the Administrative Tribunal Act 1985.

**4) FACTS OF THE CASE:**

Facts of the case in brief are given below:

4.1) That your humble Applicant is a citizen of India and as such he is entitled to all rights and privileges guaranteed under the Constitution of India. He is aged about 33 (thirty three years) and he belongs to Horizon community, which is the most backward and economically weak community of India.

*Binod Borpujri*

4.2) That your Applicant begs to state that he is working as Lower Division Clerk in the office of the Centre In-Charge, Central Institute of Hindi, Ministry of Human Resource & Development, J.C.Paul Building, Jatia, Kahilipara, Guwahati-781019. Your Applicant along with Late Golok Chandra Das, Driver of Central Institute of Hindi, Guwahati Centre were ordered vide File No.O:B-27(G)/2003-04/ Dated 28-02-2004 to proceed to Delhi immediately by Rajdhani Express under Tatkal Reservation to bring a new vehicle for the office of the Respondent No.4 from Delhi to Guwahati by Road. The above said order issued by one Shri Ranjit Kumar Das, Stenographer of Central Institute of Hindi, Guwahati Centre, which was confirmed by Prof: Ravi Prakash Gupta, Centre In-Charge, Central Institute of Hindi, Guwahati Centre. In the said order it has also been stated that the new vehicle should proceed from Delhi to Guwahati on 03-03-2004.

Annexure-A is the photocopy of Office Order vide File No.O:B-27(G)/2003-04/ Dated 28-02-2004.

Annexure-B is the translated copy of the Office Order vide File No.O:B-27(G)/2003-04/ Dated 28-02-2004.

4.3) That your Applicant begs to state that on arrival of the Applicant and the Departmental Driver, Golok Chandra Das at Central Institute of Hindi, New Delhi Centre, they were handed over the new Departmental Vehicle Tata Sumo No.DL3 CAA 5684 for proceeding to Guwahati from New Delhi. They started the said vehicle from New Delhi on 03-03-2004 to Guwahati. Three persons namely Babu Prasad Jha, Madhubani (Bihar), Ajay Pandey (Devariya) and Shri Mansij Rai Choudhury also accompanied in the said vehicle along with them. Unfortunately the said new vehicle met an accident on 04-03-2004 at Sitapur (Uttar Pradesh) at about 9:00 AM under the Jurisdiction of Ataria Police Station. In the said accident three persons were died namely Babu Prasad Jha, Madhubani (Bihar), Ajay Pandey (Devariya) and the Government Departmental Driver of the said vehicle Golok Chandra Das and your Applicant also suffered Grievous injury. One Shri Mansij Rai Choudhury, Delhi also suffered injury. Your Applicant was immediately shifted to King George Hospital (Gandhi Memorial & Associated Hospitals), Lucknow in a serious condition and an Emergency Operation was carried on the

*Binor Barph*

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Applicant. One Shri Subit Tondon of Sitapur (Uttar Pradesh) informed the Applicant family who were at Guwahati (Assam) about the accident and the condition of the Applicant. The family of the Applicant including his old aged parents, his uncle and his wife including his minor children rushed to Lucknow. It may be stated that the Office of the Respondent No.4 did not informed the Applicant's family about the accident although they received the accident news on 04-03-2003 i.e the date of accident. The Applicant was discharged on request from the King George Hospital (Gandhi Memorial & Associated Hospitals), Lucknow on 11-03-2004. Your Applicant immediately rushed back to his home at Guwahati along with his whole family who went there hearing the Accident News. After reaching Guwahati on 13-03-2004 the Applicant was immediately admitted to Arya Hospital, Rehabari, Guwahati-8.

Annexure-C is the photocopy of Discharge Certificate of the Applicant issued by the Gandhi Memorial Associated Hospitals, Lucknow.

Annexure-D is the photocopy of Certificate issued by the Administrative Officer, Arya Hospital, Rehabari, Guwahati-8 dated 23-03-2004.

4.4) That your Applicant begs to state that the Respondent No.3 & 4 lodged a F.I.R. before the Ataria Police Station (Uttar Pradesh) on 25-03-2004 at 7:50 AM i.e. after 21 days of the said accident. The Respondent No.4 on 28-03-2004 (i.e. after 23 days of the said accident) issued a fabricated Office Memorandum regarding deputation of the Applicant and Golok Chandra Das, Departmental Driver to Delhi Centre to bring the said new vehicle. Interestingly on 28-03-2004 the date of issuing the Office Memorandum Late Golok Chandra Das was no more and he has already died on 04-03-2004. The relevant portion of the Office Memorandum is given below for kind perusal of the Hon'ble Tribunal.

“ The new vehicle Tata Sumo for the Kendra was procured from Delhi through the Delhi Centre. It is to be taken to Guwahati Centre from Delhi. It must reach Guwahati before Holi, so that it can be utilised in the workshop to be held at Shillong on 9<sup>th</sup> March, 2004 in connection with building of textbooks, Discussion was made with the Drivers of the Head

*Binod Baruah*

Quarters to drive the vehicle upto Guwahati, but due to the ensuing festival none is ready for this, Shri Golok Chandra Das, driver of this Kendra is ready to come to Delhi and take the vehicle upto Guwahati from Delhi but hesitated to drive the vehicle alone from Delhi to Guwahati. No Driver is found to go with him in contract basis even in this situation Shri Das proposed that Sri Binod Basfore, Lower Division Clerk of the Kendra may be sent with him for help because Sri Basfore is a good driver too and he has valid licence.

It is therefore, at the request of Sri Das, Sri Basfore is deputed to go to Delhi by Rail route and take the vehicle up to Guwahati with Sri Das. It is also ordered to Sri Basfore to carry is driving licence with him so that he may help Sri Das in case of emergency.

Sri Das and Basfore will be paid T.A. and D.A. as admissible from the Kendra for this.

This memorandum has the approval of the competent authority.”

Sd/ (Eligible)

(Ravi Prakash Gupta)

Centre Incharge

Copy to:

1. **Sri Golok Chandra Das**, Driver, Guwahati Centre.
2. Sri Binod Basfore, L.D.C. Guwahati Centre.
3. Registrar, Central Institute of Hindi, Agra.
4. Account, Guwahati Centre.

Annexure-D<sub>1</sub> is the photocopy of Report Copy No.12 Time 7:50 dated 25-03-2004, P.S-Ataria, Sitapur.

Annexure-D<sub>2</sub> is the translated copy of Report Copy No.12 Time 7:50 dated 25-03-2004, P.S-Ataria, Sitapur.

*(Signature)*

Annexure-E is the photocopy of Office Memorandum dated 28-03-2004.

Annexure-E1 is the translated copy of Office Memorandum dated 28-03-2004.

4.5) That your Applicant begs to state that the Respondent No.4 vide his letter dated 05-05-2004 deposited an amount of Rs.1,30,000/- (One Lac thirty thousand) only through Cheque in favour of the Executive Director, Arya Hospital, North Eastern Medical Research Institute, Rehabari, Guwahati-8 for the treatment of the Applicant.

Annexure-F are the photocopies of letters dated 05-05-2004 issued by the Respondent No.4.

4.6) That your Applicant begs to state that due to non availability of higher and sophisticated treatment at Arya Hospital, Guwahati he was advised to go for further treatment to Patna, Bihar and accordingly he was discharged on 11-05-2004 by Arya Hospital, Guwahati. It may be stated that the Arya Hospital, Guwahati refund back the excess amount of Hospital Bill amounting Rupees 73,422/- (Seventy three thousand four hundred twenty two) only to the Respondent No.4 vide their letter No.NEMRI/MED.EST/2004-05/139/070 dated 11-05-2004.

Annexure-G is the photocopy of Discharge Certificate dated 11-05-2004.

Annexure-H is the photocopy of letter No. NEMRI/MED.EST/2004-05/139/070 dated 11-05-2004.

4.7) That your Applicant begs to state that on 17-05-2004 Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong came to his residence at Solarapara Road, Paltanbazar, P.S.-Paltanbazar, Guwahati-8 with one Shri Surinder Kumar Sinha, Chowkidar, Central Institute of Hindi, Guwahati Centre to forced him to sign in a Certificate which has been written by themselves but he declined to sign the false certificate containing fabricated story of said



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Motor Accident on 04-03-2004 at Sitapur(Uttar Pradesh) under Ataria Police Station. It may be stated that at the relevant time the Applicant was in bed-ridden condition and his broken thigh & waist was in severe pain. Again they threatened him to write a certificate stating that he was also a co-driver of the said accident vehicle when the vehicle met the accident. They also threatened him not to extend any further single monetary benefit for Applicant's further treatment. Then he was compelled to write a certificate, which was dictated by them and he had signed it. After that they granted him the Medical Advance Bill payable to Applicant for further treatment vide their letter No.B-27 (GU)/2004-05/26 dated 19-05-2004 and he went to Patna for further treatment on 30-05-2004. It may be stated that your Applicant had already filed a F.I.R. before the Paltanbazar Police Station (Guwahati) against Prof. Nityananda Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre In-Charge, Central Institute of Hindi, Guwahati & Shillong about the alleged forceful sign of the Applicant in the said certificate.

Annexure-I is the photocopy of the certificate, which has been written by Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong not signed by the Applicant.

Annexure-II is the translated copy of the certificate, which has been written by Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong not signed by the Applicant.

Annexure-J is photocopy of the certificate, which was dictated by Prof. Nityanada Pandey, then Director, Central Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong to the Applicant and he had signed it.

Annexure-J1 is translated copy of the certificate, which was dictated by Prof. Nityanada Pandey, then Director, Central

*Ramnath Barphu*

Institute of Hindi and Prof. Ravi Prakash Gupta, Centre Incharge, Central Institute of Hindi, Guwahati & Shillong to the Applicant and he had signed it.

Annexure-K is the photocopy of letter No. B-27 (GU)/2004-05/26 dated 19-05-2004.

Annexure-K1 is the translated copy of the letter No. B-27 (GU)/2004-05/26 dated 19-05-2004.

4.8) That your Applicant begs to state that he went to Patna(Bihar) and he undergone treatment at Ram Ratan Hospital, Patna from 31-05-2004 to 07-06-2004. He was called for review of his treatment after three months i.e first week of September 2004.

Annexure-L is the photocopy of prescription dated 31-05-2004 issued by the Ram Ratan Hospital, Patna, Bihar.

Annexure-M is the photocopy of Certificate issued by the Ram Ratan Hopital, Patna, Bihar on 07-06-2004.

4.9) That your Applicant begs to state that the Mohendra Mohan Choudhury Hospital, Panbazar, Guwahati issued a certificate dated 29-06-2004 regarding percentage of disability of the Applicant of 55%(Fifty Five Pc)

Amexure-N is the photocopy of certificated dated 29-06-2004 issued by the Mohendra Mohan Choudhury Hospital, Panbazar, Guwahati.

4.10) That your Applicant begs to state that now the Respondents have refused to release further Advance Medical Bill of the Applicant to go to Patna, Bihar as advised by the Ram Ratan Hospital, Patna on 07-06-2004. As such your Applicant is compelled to approach this Hon'ble Tribunal for seeking justice in this matter.

4.11) That your Applicant begs to state that he is aged about only 33 (thirty three) years and he has a family with old aged parents and minor

*Rina Barfe*

children. He met the said accident at the state of Uttar Pradesh while discharging his Official Duty. He has already been disabled due to said accident. After the accident the Respondents are adopting unfair means to hash-up the matter and also giving mental and financial trouble to the Applicant, as he has not accomplished with the Respondents with their nefarious activities.

4.12) That your Applicant submits that if he did not allow to continue the said treatment at Ram Ratan Hospital, Patna, Bihar then he will be completely became a disable person, then the life of his entire family including the Applicant will be ruin.

4.13) That your Applicant submits that he has got reason to believe that the Respondents are resorting the colorable exercise of power only to deprive the Applicant from his Proper Medical Treatment.

4.14) That your Applicant submits that the action of the Respondents are in violation of the fundamental rights guaranteed under the Constitution of India and also in violation of principles of natural justice.

4.15) That your Applicant submits that the action of the Respondents are highly illegal, improper, and whimsical.

4.16) That your Application submits that the Respondents have violated the fundamental rights of the Applicant.

4.17) That this Application is filed bonafide and for the interest of justice.

#### **5) GROUNDS FOR RELIEF WITH LEGAL PROVISION:**

5.1) For that, due to the above reasons narrated in detail the action of the Respondents are in *prima facie* illegal, *malafide*, arbitrary and without jurisdiction.

5.2) For that, the accident occurred to the Applicant while discharging his Official duties. Hence the Applicant cannot be deprived from his Proper Medical Treatment.

*Bimal Barde*

5.3) For that, the Applicant was advised by the Ram Ratan Hospital, Patna, Bihar for further treatment after three months as such the Respondents cannot deny the said benefit to the Applicant without any cause or causes.

5.4) For that, due to the accident the Applicant is already disabled by 55% as such he should not be suffered more due to negligence of the Respondents.

5.5) For that, due to non-payment of Advance Medical Bill the Applicant is compelled to stop his further Medical Treatment for his early recovery.

5.6) For that, the action of the Respondents is illegal, arbitrary, malafide and also violative of administrative fair play.

5.7) For that the Respondents have violated the Article 14,16 & 21 of the Constitution of India.

5.8) For that, the actions of the Respondents are arbitrary, mala fide and discriminatory with an ill motive.

5.9) For that, in any view of the matter the action of the Respondents are not sustainable in the eye of law as well as fact.

The Applicant craves leave of this Hon'ble Tribunal advance further grounds the time of hearing of this instant application.

#### 6) DETAILS OF REMEDIES EXHAUSTED:

That there is no other alternative and efficacious and remedy available to the Applicant except the invoking the jurisdiction of this Hon'ble Tribunal under Section 19 of the Administrative Tribunal Act, 1985.

*Binod Barfield*

**7) MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:**

That the Applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other court, authority, nor any such application, Writ Petition or suit is pending before any of them.

**8) RELIEF SOUGHT FOR:**

Under the facts and circumstances stated above the applicant most respectfully prayed that Your Lordship may be pleased to admit this application, call for the records of the case, issue notices to the Respondents as to why the relief and relieves sought for the Applicant may not be granted and after hearing the parties may be pleased to direct the Respondents to give the following relieves.

8.1) That the Hon'ble Tribunal may be pleased to direct the Respondents to immediate release of Advance Medical Bill of the Applicant to enable him to go Ram Ratan Hospital, Patna, Bihar for further Medical Treatment.

8.2) To Pass any other relief or relieves to which the Applicant may be entitled and as may be deem fit and proper by the Hon'ble Tribunal.

8.1) To pay the cost of the application.

**9) INTERIM ORDER PRAYED FOR:**

The Applicant prays before this Hon'ble Tribunal seeking an interim order by this Hon'ble Tribunal by giving a direction to the Respondents to immediate release of Advance Medical Bill of the Applicant for further treatment at Ram Ratan Hospital, Patna, Bihar.

*Binod Banerjee*

10) Application is filed through Advocate.

11) **Particulars of L.P.O.:**

I.P.O. No. : 209113352

Date of Issue : 19.8.2004

Issued from : Guwahati, G.P.O.

Payable at : Guwahati

12) **LIST OF ENCLOSURES:**

As stated above.

**Verification .....**

Bimal Basu

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VERIFICATION

I, Shri Binod Basfore, Son of Shri Anandi Basfore, Lower Division Clerk, Central Institute of Hindi, Ministry of Human Resource & Development, J.C.Paul Building, Jatia, Kahilipara, Guwahati-781019 do hereby solemnly verify that the statements made in paragraph nos. 4.1, 4.10, 4.11 \_\_\_\_\_ are true to my knowledge, those made in paragraph nos. 4.2 + 4.9 \_\_\_\_\_ are being matters of records are true to my information derived there from which I believe to be true and those made in paragraph 5 are true to my legal advice and rests are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification on this the 26<sup>th</sup> day of August 2004  
at Guwahati.

Binod Basfore

ગેન્દ્રાઇવ વિસ્તાર રીપોર્ટ, ગુજરાત, દેસ્ટ્રિક્ટ

કાર્ય. નં. ક્રી-૨૮ (ગૃહ) /૨૦૦૩-૦૪

દિનાંગ: ૨૦/૩૨/૦૪

કાયાચિય જાદેજા

શ્રી પિંડોદ બાંસાફોર ગુ. સે. ફા. ફુ. નાના જી ગોલોલદીન દાદા  
[પાદન પાણક] કો જાદેજા દિયા જાતા કે કી કે તોંક જાનકિ  
૨૯/૦૨/૦૪ હો રહ્યાની એવાપુત્ત ને નાનાના મેં જારીથી છે। એ  
દિલાં કો જાયે। વછ્છે તે તું જોનો કો ફેન્ડર કે ખિએ છુટીએ  
યદુષ પાદન કો મેફર ગુજરાત આવા હૈ। દિલાં રો  
ગુજરાત કી પાંચ દિનાં: ઉન્હે ૩/૦૩/૦૪ કો જારી કરાયા  
છોં।

એ પ્રાદેશિક પ્રશાસન દ્વારા કોષ પદ દિશ ગયું જાદેજા  
કે જન્માલન મેં વિકાર જા રહ્યા હૈ।

યુતિ :

૧૧ શ્રી ગોલોલ પંડુદાસ

૧૨ શ્રી પિંડોદ બાંસાફોર

૧૩ નિધા, પિંડોદ

અધ્યક્ષિકૃતી

અધ્યક્ષ ગુજરાત પાંચ

ગુજરાતિક

D. I. D. L., ગુજરાત

After

file

cancel

15/3/04  
દાદાનાના કુ. કુ. બાંસાફોર  
કાયાચિય વિસ્તાર ગુજરાત  
ગુજરાત-૧૮/૦૦૩

## KENDRIYA HINDI SANSTHAN, Guwahati Centre

File No. O:B-27(G)/2003-04/

Date: 28/02/04

### Office Order

Sri Binod Basfore (L.D.C) and Sri Golok Chandra Das (Driver) are ordered to proceed to Delhi immediately by Rajdhani Express by taking Tatkal reservation. They are to come back to Guwahati with the new vehicle bought for the Kendra. Possibly they are to start for Guwahati from Delhi on 3/03/04.

This order is taken out carrying out the telephonic order of the Incharge.

#### Copy to:

1. Sri Golok Chandra Das.
2. Sri Binod Basfore
3. Accounts Section.

Sd/- (Eligible)

Confirmed by

Sd/-

(Ravi Prakash Gupta)  
Professor & Centre Incharge  
Central Institute of Hindi  
Guwahati-781006.

(Ranjit Kumar Das)

Stenographer,  
Central Institute of Hindi  
Guwahati Centre.

After 1  
Cil. → Annex E

Radiological - Comminuted fracture shaft femur upper 1/3 with  
Subluxation (extension) ①

Gandhi Memorial & Associated Hospitals, Lucknow.

D.S.P.R. C.S.M. Medical University, Lucknow

**DISCHARGE TICKET FOR INDOOR PATIENT**

SI. No. 435/2004 Physician/Surgeon I/c Case T.P.D. / V.S. 435/2004  
Section Orthopaedics Unit S/S/SK Ward STC Bed No. 171  
Name Vinod Sex M Age 33  
Father/Husband Name Arvind  
Address Central Institute of Hand, P.I.D. Paltan Bazaar, D.S.P.R. Lucknow  
Diagnosis Fract. MX. Shaft Femur ① with stitched intertions, over cast  
Date and Time of Admission 4/3/04  
Date and Time of Discharge 12/3/04  
Result D.P.M. Tibial Fractured skeletal traction on Thomas knee splint

Please Preserve card with you and bring it on your next visit.

Resident

Physician/Surgeon

Time ..... Date .....

12/3/04

गवर्नर अधिकारी द्वारा दिए गए शुद्धित्वात्मक वा विभिन्न विवरण करें।

Reimbursement claims if any should be submitted for verification with required document within six months of the date of discharge otherwise it will not be entertained.

(I.T.O.)

Admit  
Admit  
Admit

| INVESTIGATIONS   | TREATMENT GIVEN  | ADVICE |
|--|--|--------|
| प्राणी अवस्था अस्थायी<br>दृष्टि अस्थायी 20/20<br>वर्ताया अस्थायी अपरान्तर<br>दृष्टि अस्थायी रोधी लाल | Tab. Macrodil 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Fesol 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Bromine 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर |        |
| प्राणी अवस्था अस्थायी<br>दृष्टि अस्थायी 20/20<br>वर्ताया अस्थायी अपरान्तर<br>दृष्टि अस्थायी रोधी लाल | Tab. Macrodil 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Fesol 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Bromine 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर |        |
| प्राणी अवस्था अस्थायी<br>दृष्टि अस्थायी 20/20<br>वर्ताया अस्थायी अपरान्तर<br>दृष्टि अस्थायी रोधी लाल | Tab. Macrodil 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Fesol 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Bromine 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर |        |
| प्राणी अवस्था अस्थायी<br>दृष्टि अस्थायी 20/20<br>वर्ताया अस्थायी अपरान्तर<br>दृष्टि अस्थायी रोधी लाल | Tab. Macrodil 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Fesol 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर<br>Tab. Bromine 1/125bdx200ml<br>दृष्टि अस्थायी अपरान्तर |        |

After End  
↓  
Ans. to



# ARYA HOSPITAL

A Unit of : NORTH EASTERN MEDICAL RESEARCH INSTITUTE  
Regd. Office : A. M. Road, Rehabari, Guwahati-781008

- 18 -

ANNEXURE

Phone No: (0361) 2606888,  
2606665

24

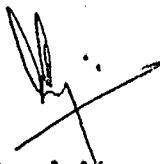
Ref : .....

Date.....

This is to certify that MR. BINOD BASFORE, aged about 33yrs is admitted at Arya hospital since 13.03.2004. He is a case of severely communicated fracture shaft (L) humerus due to alleged Road Traffic accident and is under conservative treatment.

He will require approximately 6(Six) month for recovery and normal mobility to be restored.

Dated: 23/03/2004

  
Dr. A Neog  
Administrative Officer  
ARYA HOSPITAL



  
Dr. A Neog  
Administrative Officer  
ARYA HOSPITAL

05

190142Z JUN 17-50 200811110025-3-04 PS 312811210142

०१२ - १३८ मुहराम ४/८/८८ ११

3  
OKM24

1951.07.26

After  $\downarrow$   
fit  $\rightarrow$  down to

Report copy No. 12 Time 7.50 dtd. 25-3-04 PS Ataria, Sitapur.

At this time Sri Chandrakanth Tripathi S/o Sri Murulidhar Tripathi, Registrar Central Institute of Hindi, Agra and Prof. Raviprakash Gupta, Centre Incharge, Central Hindi Institute, Guwahati Centre came to this Police Station and Registered F.I.R. as follows, copy of which is being presented. To The Inspector, Ataria Police Station, Sitapur (U.P.) Sir, Subject: Tata Sumo No. DL 3C AA 5684 accident regarding. The vehicle said above was going to Guwahati Centre on Govt. duty, which near Kunwarpur under Ataria Police Station Area, Sitapur, fell into a pit and underwent an accident, in which Sri Golok Chandra Das, Driver, Guwahati Centre, Sri Babu Prasad Jha, Madhubani (Bihar) Sri Ajay Panday (Devariya) died and Sri Mansij Rai Choudhury (Delhi) and Mr. Sri Binod Basfore, L.D.C., Guwahati Centre were injured. Thus totally 3 people were dead, Their relatives have taken over the bodies. The postmortem of all these three was carried out at King George Medical University, Lucknow on 5-6 March, 2004. Kindly register FIR on this basis and make postmortem report available Sd/- Sri Chandrakanth Tripathi and prof. Ravi Gupta, Centre Incharge Guwahati S/o. Sri P.S. Gupta. They were let to go.

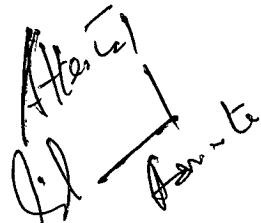
Report copy for scrutiny was given S.I. officer on Duty Sri D. N. Singh.

Written by Head Constable 81 Umapati Mishra.

Note:- True Copy

Sd/-

Seal

After  
C.L.   
S.M.

दिनांक: 28-03-04

## कार्यालय ज्ञापन

वेन्द्र का नया याहन टाटा रूगो दिल्ली वेन्द्र के गांधार से दिल्ली से खरीदा गया है। इसे गुवाहाटी मेन्द्र टाक दिल्ली से ले कर जाना है। यह दोली से पहले गुवाहाटी टाक अवश्य पहुँच जाए जिससे कि ९ गार्व 2004 से शिलाग वेन्द्र पर आयोजित होने वाली पाठ्यपुस्तक निर्माण से रात्रिगत कार्यशाला में इसका उपयोग किया जा राके। इसको गुवाहाटी टाक से जाने के लिए गुरुव्यादाय के द्वादशवें रो वात की गई है पर त्योहार पर कोई भी जाने को तैयार नहीं है। वेन्द्र के याहन प्री गोलोक चंद दास चालक दिल्ली आ कर इसे ले जाने को तैयार हैं परंतु उनका कहना है कि दिल्ली से गुवाहाटी टाक की इतनी लंबी दूरी अपेले ताय करना उचित नहीं रहेगा। उनके सहयोग के लिए जिससे पर भी इस रामय कोई द्वादशवर आने के लिए नहीं गिल रहा है। ऐसी स्थिति में श्री दास से प्ररत्ताद्युमिया है कि वेन्द्र के लघु श्रेणी लिपिक श्री विनोद चाराफ़ोर को उनके रामयोग्य प्रतिनियुक्त कर दिया जाए वयोंकि श्री चाराफ़ोर एक अच्छे द्वादशवर भी हैं तथा उनके पारा द्वादशिंग लाइरेंस भी है।

अतः श्री दास के अनुरोध पर उनके सहयोग के लिए श्री विनोद चाराफ़ोर को भी श्री गोलोक चंद दास के रामय गुवाहाटी से रेल मार्ग से दिल्ली पहुँच कर याहन को गुवाहाटी ले जाने के लिए प्रतिनियुक्त किया जाता है। श्री चाराफ़ोर को यह भी आदेश दिया जाता है कि वे अपने द्वादशिंग लाइरेंस अपने रामय ले कर जाएँ जिससे कि विनोद अगर्जरी की स्थिति में आवश्यकता पड़ने पर वे श्री दास की मदद कर रातें।

इस कार्य के लिए श्री दास तथा श्री चाराफ़ोर को रांथान के नियमानुसार गांव जाय एवं दैनिक भर्ते का गुणतान किया जाएगा।

यह ज्ञापन सक्षम अधिकारी के आदेश से निकाला जा रहा है।

सत्यानन्द  
(रामि प्रकाश गुप्ता)  
वेन्द्र प्रभारी

प्रति:

- १- श्री गोलोक चंद दास, याहन चालक, गुवाहाटी वेन्द्र
- २- श्री विनोद चाराफ़ोर, ल०श०लि०, गुवाहाटी वेन्द्र
- ३- कुलाराधिय, व०हिं०सं० आगरा
- ४- लेखा, गुवाहाटी वेन्द्र

*सत्यानन्द*  
J. S. T. S. T. S.

KENDRIYA HINDI SANSTHAN, Guwahati  
Camp: Delhi Centre

Date: 28/03/04

Office Memorandum

The new vehicle Tata Sumo for the Kendra was procured from Delhi through the Delhi Centre. It is to be taken to Guwahati Centre from Delhi. It must reach Guwahati before Holi, so that it can be utilised in the workshop to be held at Shillong on 9th March, 2004 in connection with building of textbooks. Discussion was made with the drivers of the Head Quarters to drive the vehicle upto Guwahati, but due to the ensuing festival none is ready for this. Sri Golok Chandra Das, driver of this Kendra is ready to come to Delhi and take the vehicle upto Guwahati from Delhi but hesitated to drive the vehicle alone from Delhi to Guwahati. No driver is found to go with him in contract basis even. In this situation Sri Das proposed that Sri Binod Basfore, Lower Division Clerk of the Kendra may be sent with him for help because Sri Basfore is a good driver too and he has valid licence.

It is therefore, at the request of Sri Das, Sri Basfore is deputed to go to Delhi by Rail route and take the vehicle up to Guwahati with Sri Das. It is also ordered to Sri Basfore to carry his driving licence with him so that he may help Sri Das in case of emergency.

Sri Das and Basfore will be paid T.A. and D.A. as admissible from the Kendra for this.

This memorandum has the approval of the competent authority.

Sd/ (Eligible)  
(Ravi Prakash Gupta)  
Centre Incharge

**Copy to:**

1. Sri Golok Chandra Das, Driver, Guwahati Centre.
2. Sri Binod Basfore, L.D.C. Guwahati Centre.
3. Registrar, Central Institute of Hindi, Agra.
4. Account, Guwahati C

*(After)*  
*G.P.* → *Binode*



केंद्रीय हिंदी संस्थान, गुवाहाटी केंद्र  
(मानव संसाधन विकास मंत्रालय, शिक्षा विभाग, भारत सरकार)  
CENTRAL INSTITUTE OF HINDI  
(MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF EDUCATION, GOVT OF INDIA)

ग्राम: 30, 31, 32, 33  
गोपीनाथ  
प. नं. 781 006  
R. G. B. Road  
गणेशगुणी  
Guwahati-781 006

Ref:

दिनांक/Date: 5-5-04

To  
The Executive Director  
Arya Hospital  
North Eastern Medical Research Institute  
GUWAHATI - 8

Subject: Deposit of 50% of the Estimated Amount  
for Binod Basfore

Reference: Your letter No. NE MRI/MEDICAL ESTM/2004/139/442  
dated 17th March, 2004

~~sent~~ Sir,

With reference to your demand letter, our head office has sanctioned the proposed estimated amount for the treatment of our employee Mr. Binod Basfore.

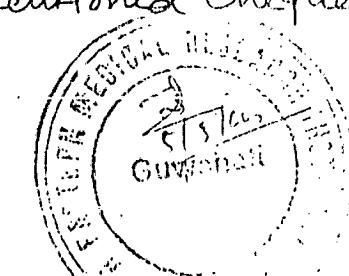
As per your demand 50% amount of the estimated amount i.e. 1.30 Lac Cere being deposited as per following details:-

|      | <u>Amount</u>                    | <u>Cheque No</u> | <u>Dated</u> | <u>Bank &amp; AC No</u>                            | <u>Name of the AC holder</u>         |
|------|----------------------------------|------------------|--------------|--|--------------------------------------|
| (i)  | Rs. 90000.00<br>(Ninty thousand) | 046870           | 5/5/04       | 496<br>Canara Bank<br>Ganeshgudi<br>Branch, Dispur | Kendriya Hindi<br>Shikshan<br>Mandir |
| (ii) | Rs. 40000.00<br>(forty thousand) | 957184           | 5/5/04       | 6850<br>Canara Bank<br>Dispur                      | RAVI PRAKASH<br>GUPTA                |

Kindly give the receipt of the above mentioned cheques.  
Thanking You

Ravi Prakash  
(RAVI PRAKASH GUPTA)  
Centre Incharge

After 1  
(1) 1/2





केंद्रीय हिन्दी संस्थान, गुवाहाटी केंद्र  
(मानव संसाधन विकास मंत्रालय, शिक्षा मिनिस्टरी, गोवर्नरेट)  
CENTRAL INSTITUTE OF HINDI  
(MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF EDUCATION, GOVT. OF INDIA)

Phone : 201981

गो. अ. नं. २०१९८१  
गो. अ. नं. २०१९८१  
गुवाहाटी ७८१००६  
R. G. B. Road  
Ganeshpuri,  
Guwahati-781006

Ref: .....

दिनांक/Date..... ५/५/०६

To

The Executive Director  
North Eastern Medical Research Institute  
Army Hospital

GUWAHATI - 8

Ref: NEMRI / MEDICAL ESTM / 2004 / 139 / 442  
dated 17th March, 2004.

Sub: Deposit of remaining 1.30 lac (estimated amount)  
for the treatment of Binod Bostore.

Sir,  
We have already deposited 50% of the  
estimated amount i.e. Rs. 1.30 lac for the  
treatment of our Employee Mr. Binod Bostore.  
The remaining 1.30 lac are also being deposited  
by a post dated Cheque as per following details:-

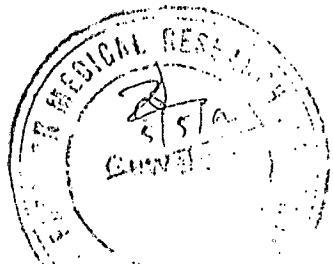
| <u>Amount</u> | <u>Cheque</u> | <u>Dated</u> | <u>Bank &amp; Ac No</u>             | <u>Ac Holder's name</u>             |
|---------------|---------------|--------------|-------------------------------------|-------------------------------------|
| Rs. 1.30 lac  | 046870        | 22/5/04      | 496<br>Canara Bank<br>Dispur Branch | Rudriya Hindi<br>Shikshan<br>Mandal |

Kindly issue the receipt of the above mentioned  
Cheque.

Thank you.

RAVI PRAKASH GUPTA  
(RAVI PRAKASH GUPTA)  
Centre Incharge

Officer  
of Admin



**ARYA hospital**

Opp. Apsara Cinema Hall

A M Road, Rehabari, Ghy - 8

Ph: (0361) 2606665, 2606888

E-mail : [aryahospital@hotmail.com](mailto:aryahospital@hotmail.com) :: Website : [www.aryahospital.com](http://www.aryahospital.com)**DISCHARGE CERTIFICATE**Patient's Name: **Mr. Vinod Basfore** Age: **30** Sex: **MALE**Address: **C/O. Anandi Basfore** Hosp. No.: **58/04**  
**Paltan bazar, Guwahati.**Regn. No.: **198/04** Date of Admission: **13-03-04** Date of Discharge: **11-05-04****DIAGNOSIS: FRACTURE LT. FEMUR (COMMUNICATED)****THERAPEUTIC PROCEDURE:****SHORT SUMMARY:**

**HISTORY** : PATIENT PRESENTED WITH H/O. FRACTURE FEMUR WITH STEIN MAN  
due to alleged RTA  
PIN INSERTED ON 13-03-04. THE PATIENT WAS OPERATED IN UTTAR  
PREDESH. IN OUR HOSPITAL THE STAIN MEN PIN HAS BEEN REMOVED  
AND TRACTION WAS GIVEN. NOW THE STEIN MAN PIN HAS BEEN  
REMOVED. THE WOUND WAS HEALING AND CALLUS FORMATION IS  
GOOD. THE PATIENT WAS ADVISED SKIN TRACTION BUT THE  
PATIENT REFUSED DUE TO PAIN. NOW HE IS ADVISED  
PHYSIOTHERAPY

**COURSE OF STAY IN HOSPITAL :****CONDITION AT THE TIME OF DISCHARGE : IMPROVED**

Attested  
by  
B. M. T.

ADVICE: 1. TAB CRYSTO CALM 100 mg. DAILY  
SIG: 1 TAB ONCE DAILY TO CONTINUE

8 - պիտի անմասնութեան և Ա  
8888888 Ֆեբրուար 1989 թվական

**2. TAB ZINCOFER**      **SIG : 1-TAB DAILY-AFTER FOOD X 1 MONTH**

3. **SYRUP ZINCOFER**  
**SIG: 2 TSF TWICE DAILY AFTER FOOD X 1 MONTH**

7. CAP OMEZ - 20 MG

**SIG : 1 CAP IN EMPTY STOMACH X 15 DAYS**

**FOLLOW UP:**

## PHYSIOTHERAPY TO CONTINUE

Онлайн-школа для детей и подростков с ограниченными возможностями здоровья

• TO ATTEND ARYA HOSPITAL AFTER 4 WEEKS

11 MONTGOMERY STREET, NEW YORK, N.Y. **BED REST FOR THREE MONTHS** (DEVON)

GO AS YOU PLEASE IT WAS A GUIDED SKIN IRIGATION OUT THERE

**COUNTERSIGNED**

SIGNATURE OF THE M.S.

Alfred  
J. Amico



# ARYA HOSPITAL

A Unit of NORTH EASTERN MEDICAL RESEARCH INSTITUTE  
Regd. Office: A. M. Road, Rehabari, Guwahati-781008

Phone No: (0361) 2006888,  
2606665

Ref: NEMRI/MED/EST/2004-05/139/070

11-05-2004

Date:

To

The Centre In-charge  
Central Institute of Hindi,  
Kendriya Hindi Sikshan Mandal, Guwahati  
R.G. Baruah Road, Ganeshguri, Guwahati-781006

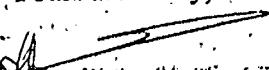
Dear Sir,

Re: Your patient-employee Mr. Binode Basfore, and your cheque, no. 046871 for Rs. 90,000/- & 957184 for Rs. 40,000/- both dt. 05-05-04 & 046870 dt. 22-05-04 for Rs. 1,30,000/- drawn on Canara bank, Guwahati.

Ref: Your letter dt. 05-05-2004

We are enclosing herewith our ch. No. 2051303 dt. 11-05-04 for Rs. 73,422/- favouring Kendriya Hindi Sikshan Mandal, Guwahati being refund of amount in excess of hospital bill no. 0101 dt. 11-05-04 of Sri Binode Basfore for Rs. 56,578/- which is set-off against an advance payment of Rs. 1,30,000/-. Please also note that the other post-dated cheque no. 046870 dt. 22-05-04 for Rs. 1,30,000/- is returned herewith for your doing the needful. Sri Binode Basfore has acknowledged receipt of the above 2 (two) cheques on your behalf. Kindly send us a formal receipt from your end for our record. A copy of the said hospital bill no. 0101 dt. 11-05-04 is enclosed herewith for your bring the needful.

Yours faithfully,

  
[H. P. Sarmal]  
Manager, Finance

*Enclosed 3 (Three)*

*H. P. Sarmal*  
H. P. Sarmal

प्रगाण पत्र

मैं विनोद वासफ़ोर यह सूचित करना चाहता हूँ कि दिल्ली केन्द्र से गुवाहाटी केन्द्र के नए वाहन को ले कर गुवाहाटी वर्ग यात्रा के लिए वाहन चालक श्री गोलोक दास के साथ हम दो लोग -- मैं तथा श्री मनसिंज राय चौधरी दिल्ली केन्द्र प्रभारी की अनुमति ले कर, ३ मार्च की शाम को चले थे। दिल्ली की सीमा समाप्त होने पर गाज़ियाबाद से पहले वाहन चालक श्री दास ने अपने दो परिचित व्यक्तियों को यह कह कर और बिठा लिया था कि वे दोनों अच्छे कार मेकेनिक हैं और किसी अमर्ज़सी की स्थिति में वे लोग हमारी मदद कर सकते हैं। इस तरह से वाहन में कुल पाँच लोगों ने यात्रा की थी। श्री दास यद्यपि दिन भर व्यरत रहने के कारण काफ़ी थके हुए थे पर फिर भी रात भर गाड़ी चलाते रहे। सुबह सीतापुर पहुँच कर जब चाय-नाश्ते के लिए एक ढाबे के निकट श्री दास ने गाड़ी रोकी उस समय उनकी तबियत ठीक नहीं लग रही थी। नाश्ता करने के बाद उन्हें दो उल्टियाँ भी हुयीं फिर भी उन्होंने ड्राइव करना जारी रखा। परन्तु सीतापुर से लगभ आठ-दस किलोमीटर चलने बाद उन्होंने गाड़ी रोक दी और मुझसे थोड़ी दैर गाड़ी चलाने का अनुरोध किया। वे ड्राइविंग रीट छोड़ कर गेरे रथान पर आ कर आँखें बंद करके घैठ गए तथा गाड़ी की चाबी मुझे दे दी।

अंत में यही प्रगाणित करना चाहता हूँ कि जिस समय अटरिया के बाद वाहन दुर्घटना ग्रस्त हुआ उस समय मैं ही ड्राइव कर रहा था। मेरे ड्राइविंग लाइसेंस की फोटो-प्रति संलग्न है।

(विनोद वासफ़ोर)

ल०श्र०लि०

केन्द्रीय हिंदी संस्थान

गुवाहाटी केन्द्र

Alen  
Panika

## KENDRIYA HINDI SANSTHAN

Guwahati Kendra

Certificate

I, Sri Binod Basfore likes to inform that taking the new vehicle for Guwahati Centre from Delhi Centre myself and Sri Mansij Rai Choudhury proceeded to Guwahati with driver Sri Golok Chandra Das on 3 March evening with due permission from the Incharge of Delhi Centre. At Gaziabad after Delhi driver Sri Das took two persons which is known to him into the vehicle informing that both of them were good mechanics and they might be helpful to us in case of emergency. In this way we were five persons in the vehicle. Sri Das drove the vehicle whole night though he was tired due to heavy day work. In the morning when we reached Sitapur the vehicle was stopped near a Dhaba for refreshing ourselves with tea & snacks, he was seemed to be unwell. After tea he vomited two times still he continued driving. But after passing 8/10 Kilometers from Sitapur he stopped the vehicle and requested me to drive for some time. He left the driving seat and came to my seat and lay down shutting his eyes and handed over the key to me.

I therefore like to certify that at the time of accident after Attaria I was in the driving seat. A photocopy of my driving licence is enclosed herewith.

(Binod Basfore)

L.D.C.

Kendriya Hindi Sansthan

Guwahati Kendra.

After  
O/A  
Date

अतः मैं यही प्राप्तिकरण-प्राप्ति की तरीके से इस दुर्गमप्रभा जिए हमें अद्वितीय विवादप्राप्ति के लिये इस दुर्गमप्रभा में तो यही विवादप्राप्ति की दृष्टिकोण-प्राप्ति हमारी है।

मिस्र: निर्माण

~~Part 129181ml~~ 17/5/04

~~affined~~  
Affine  $\rightarrow$   $\text{Aut}(F(\text{Parity extension}))$   
onto  $\mathbb{F}_q$

37

— 31 —

ANNEXURE - J

### Certificate

I, Sri Binod Basfore wants to inform that taking the new vehicle for Guwahati Centre from Delhi Centre. I was proceeding to Guwahati with driver Sri Golok Chandra Das and Sri Mansij Rai Choudhury with due permission from Incharge of Delhi Centre on 3/3/2004 evening. At Gaziabad after Delhi Sri Das, the driver, took two persons which is known to him into the vehicle informing that both of them were good mechanics and they might be helpful to us in case of emergency. In this way we were five persons in the vehicle. Sri Das and myself drove the vehicle alternatively.

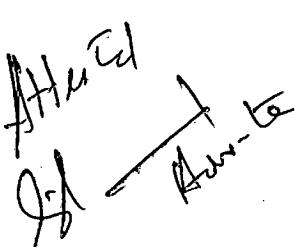
I therefore want to certify that at the time of accident after Attaria Sri Das and myself were in the driving seat. A photocopy of my driving licence is enclosed herewith.

Copy to:

Centre Incharge,  
Guwahati Kendra.

Sd/ (Eligible)

(Binod Basfore)  
L.D.C.

Attured  
J.B. 

केन्द्रीय हिंदौ संस्थान, गुवाहाटी केन्द्र

फार सं० : नी-२८(ग्र) १२०६-०५/२६

दिनांक : १९/०५/०१

कायलिय आदेश

श्री विनोद वासफोर को उनकी माँग के आधार पर पटना में छानाज कराए जाने तथा प्रारंभिक व्यय के लिए ₹० ७५,०००/- अग्रिम दिन जाने की स्वीकृति निदेशक, के. हिं. सं. द्वारा प्रदान कर दी गई है।

श्री वासफोर के खाते में ₹० ७५,०००/- रूपये का चैक जमा कराया जा रहा है।

इससे पूर्व उन्हें ₹० ५०,०००/- (पचास हजार रूपये) अग्रिम दिन जा दुके हैं। उनसे अनुरोध है कि उक्त अग्रिम राशि के व्यय के बिन पथाशीघ्र कायलिय में जमा करवाने की व्यवस्था करें।

प्रति :

✓ १) श्री विनोद वासफोर, ल. श्री. लि.

२) निदेशक महोदय, के. हिं. सं.

३) कायलिय, गुवाहाटी केन्द्र

प्रो० रवि प्रकाश गुप्ता

प्रोफेसर एवं प्रभारी, के. हिं. संस्थान  
गुवाहाटी केन्द्र।

After 1st  
Ch. Seal

**Translated Copy From Hindi to English****ANNEXURE-K1****KENDRIYA HINDI SANSTHAN, Guwahati Centre**

File No.B-27(G)/2004-05/26

DATED 19-05-2004

**Office Order**

On demand for Medical Treatment at Patna Shri Binod Basfore, has been sanctioned & granted Rs.75,000/- (Seventy five thousand) only as preliminary amount by the Director, Central Hindi Institute. Rs.75,000/- (Seventy five thousand) only has been deposited in the pass book of Shri Basfore. Earlier Rs.50,000/- (Fifth thousand) only has been granted to him. It is also requested that he should submit immediately the Bill before the Office.

Sd/-

(Prof. Ravi Prakash Gupta)  
 In-Charge, Kendriya Hindi  
 Sansthan, Guwahati Centre.

To :

1. Shri Binod Basfore, L.D.C.
2. Director, K.H.S.
3. Office, Guwahati Centre.

*Alam*  
*Alam*  
*Alam*

Orthopaedic Consultant

Prof. R. C. RAM

M.B.B.B. (Pat.), M.B. (Gon. Surg.), M.S. (Ortho.)  
 Prof. & Head of the Deptt. of Ortho. Surgery  
 PATNA MEDICAL COLLEGE, PATNA-800 004  
 Director & Senior Consultant  
 RAM RATAN HOSPITAL  
 (Regd. No. 6757 Bihar)

Consultation Hours:

Week days - 5 p.m. to 8 p.m.  
 (Sunday Closed)

DR. ANIL KUMAR

M.B.B.B., D. Ortho., M.S. (Ortho.)  
 Specialist in the treatment of  
 BONES & JOINTS  
 Hon. Consultant Indian Red Cross Society  
 (Regd. No. 20850, Bihar)  
 Phone : 2351456 (Res.)

Date 31/5/04

BINOD BASFORE

33 Years

1/6 Had RTA, ft lost thigh on 1/3/04 treated at Lucknow, was no

K.G. M.C. on skeletal traction and then at Graduate for Army Hospital  
 which was removed on 20/04/04

X-ray - Shows - Segmental comminuted ft. bone in the process of union

of left lower limb exclusively subtalar. Apparent shortening 1.25 inch, knee slightly  
 bent, obesity +, 45° hip, 60° knee. On 6.5°, anterior lateral bowing of

Adv

1) X-ray whole of left bone on longest 45°/m  
 2) 86% R/EG NHD Bone Blood sugar - 75 mg/dl

01/6/04

9 X-ray hairy edge quality is not good. 31/5/04

Dr 1. Repeat x-ray A/P view → Shows segmental ft in the process of union  
 diagnosis clearly explained. not consolidated.

Dr 1/6 Bed Rest - Non-weight bearing stiffness of knee to be carried out gently

2. Supradol - One tab once daily for 3 months

3. Calciferol - One cap. once daily for 3 months

4. Throfenex - 2 tabs twice daily for 3 months.

5. Cap. Ergonov - One cap once daily for 3 months

6. Recker's - 1 tablet of 3 mg/ds ev. daily if any problem

3/12

1 Segmental comminuted  
 ft. left bone - 1.25  
 the process of union  
 ROM. left knee - 0. 65°

31/5/04

DR. RAM  
 RATAN  
 HOSPITAL  
 (A unit of P.O.I. & Poly Clinic Pvt. Ltd. Patna)

NEAR : BAZAR SAMITI, RAMPUR ROAD, PATNA-6, PHONE : 2686256

Orthopaedic Consultant

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 Phone : 2351456 (Res.)

Date 31/5/04

राम  
रतन  
हॉस्पिटल



RAM  
RATAN  
HOSPITAL

(A unit of P.O.I. & Poly Clinic Pvt. Ltd. Patna)

NEAR : BAZAR SAMITI, RAMPUR ROAD, PATNA-6, PHONE : 2686256

*Orthopaedic Consultant*

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*Consultation Hours :*

**Week days - 5 p.m. to 8 p.m.**

**(Sunday Closed)**

**DR. ANIL KUMAR**

M.B.B.S., D. Ortho., M.S. (Ortho.)

Specialist in the diseases of

**BONES & JOINTS**

Hon. Consultant Indian Red Cross Society  
(Regd. No. 20858, Bihar)  
Phone : 2351456 (Res.)

Date: 7.6.01

TO WHOM IT MAY CONCERN

This is to certify that Mr. Binod Basfore aged 3.5 years  
s/o Anandi Basfore, solapara Road, P.O. Rehabati P.s. Balteu  
Bazar Guwahati 781008 Assam had road traffic accident on  
4.3.04 Sustained segmental # of left thigh. Treated at Lucknow in K.G.M.C  
with skeletal traction and thereafter at Arya Hospital Guwahati.  
Skeletal traction was removed on 20.4.04 at Guwahati.

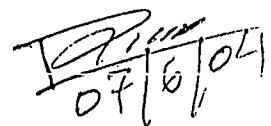
He is under our treatment as a out patient since 31.5.04  
for Segmental # left thigh. He has been called for review  
after 3 months.

His specimen signature has been taken for certification.

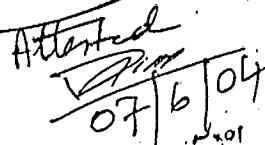
1. Binod Basfore

2. Binod Basfore

3. Binod Basfore

  
07/6/04

Dr. R. C. RAM  
M.B.B.S. (Gen. Surg.) M.S. (Ortho.)  
Prof. & Head of the Deptt. of Orthopaedic Surgery, P.M.C.  
Patna Medical College, Patna  
Consultant Orthopaedic Surgeon  
RAM RATAN HOSPITAL, PATNA  
Regd. No. 6757 Bihar

Attested  
  
07/6/04

Dr. Anil Kumar  
M.B.B.S. (Unit) M.S. (Gen. Surg.) M.S. (Ortho.)  
Prof. & Head of the Deptt. of Orthopaedic Surgery, P.M.C.  
Patna Medical College, Patna  
Consultant Orthopaedic Surgeon  
RAM RATAN HOSPITAL, PATNA  
Regd. No. 20858 Bihar

Attested  
  
07/6/04



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ANNEXURE - N

MAHENDRA MOHAN CHOUDHURY HOSPITAL  
PANBAZAR, GUWAHATI-1

Department..... Orthopaedic..... Room No..... 20.....  
O.P.D. Regd. No..... 27801..... Date..... 29-06-04.....  
Name:..... Binod Basfore.....  
Age:..... 33..... Sex:..... Male.....

TO WHOM IT MAY CONCERN

This is to certify that I have examined Sri Binod Basfore, S/o. Anandi Basfore of Solapara Road, Guwahati-8, on this day i.e. 30th June, 2004 in MMCH, Panbazar and found that he is having deformity in left thigh, pain in left hip & knee & restriction of movements in the same joints following fracture in left femur due to alleged RTA which amounts disability 55% (Fifty Five Pc)

Sd./ Dr. P.K. Padmapati

M.S. (Ortho.)

Orthopaedic Surgeon

MMCH

Panbazar, Guwahati-1

*Afternoon  
J.D. present*